

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH

(IB)-522(PB)/2017

IN THE MATTER OF:

M/s. Om Sai Ram Electric Company

.... Applicant/Petitioner

Vs.

Amrapali Princely Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.04.2018

Coram:

Dr. DEEPTI MUKESH

Hon'ble Member (Judicial)

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

PRESENTS

For the Applicant/petitioner :

Mr. Anurag Sharma, Adv.

For the NOIDA :

Mr. Vishnu Sharma, Ms. Sonali Negi,

ORDER

For order, see (IB)-90(ND)/2017.